

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00053/2020
in OA 180/1078/2016

Wednesday, the 06th day of October, 2021

CORAM

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

V.T.K.Nayanar,
S/o Shri.M.P.Narayanan
Namboodiri, Aged 66 years,
Commissioner of Central Excise &
Customs(Retd),
2A, Jomer Haven Apartments,
Illom Road, Paliyam Road Cross,
Ernakulam, Cochin-682016.

Petitioner

(By Advocate:Mr.C.S.G. Nair)

Versus

1. Ajay Bhushan Pandey
(Age & Father's name not
known to the petitioner)
Secretary, Department of Revenue,
North Block, New Delhi-110001.
2. M.Ajith Kumar
(Age & Father's name not known to the
petitioner) Chairman,
Central Board of Indirect Taxes &
Customs, North Block, New Delhi-110001.

Respondents

(By Advocate: Mr.S.R.K Prathap, ACGSC)

The CP(C) having been taken up on 06th October, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

ORDER (Oral)**P.Madhavan, Judicial Member**

Learned counsel for the petitioner is present and submits that the matter is substantially complied with and the petitioner is not pressing the C.P further. Hence, the CP(C) is closed. Notice discharged. The applicant has liberty to file another case if any of the reliefs are not properly complied with.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

- Annexure P1 - True copy of the Order dt: 20.8.2019 in OA No.1078/2016.
- Annexure P2 - True copy of the letter dt: 23.8.2019 sent to the 2nd respondent.
- Annexure P3 - True copy of the Order in CP(C) No.4/2020 dt: 21.8.2020.
- Annexure P4 - True copy of the judgment in OP(CAT) 127/2020 dt: 17.9.2020.
- Annexure P5 - True copy of the covering letter dt: 6.10.2020.
- Annexure MA1 - A true copy of the Order dated 20/08/2019 in OA 1078/2016.
- Annexure MA2 - A true copy of the Order dated 16/04/2021 in SLP No 4876/2021 passed by Hon'ble Supreme Court.
- Annexure MA3 - True copy of the letter in File No. II/(25)/326/2021-ACCTS dated 23/09/2021 issued by the Commissioner-CGST, Madurai.
- Annexure MA4 - True copy of the revised pension order dated 22/09/2021 issued by the Pay & Accounts Officer, Madurai.

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